Static			

			Format for statistical	SCHEDULE data for the Month of Jan (See Rule 3)	uary, 2021	
SN	Name of the Court	No. of cases pending (on the 1 <sup>st</sup> day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro-II	2195	288	2483	39	N/A

न्यायाधीश वाणिष्यिक श्यायालय, क्रम-1 जयपुर Randomly Allocated case

# Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

Form-4

## List of total no. of cases randomly allocated during the month

S. N0.	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro- II				Nil	

न्यायाधीश वागिष्यिक म्यायातय, क्रम-1 जयपुर Case management hearing

# Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	. (8)
1	Judge, Commercial Court no 1, Jaipur Metro- Il				Nil		

न्यायाधीश वाणिज्यिक स्थायालय, क्रम-1 जयपुर Contested case list

### Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

Form-6

Contested Commercial Cases disposed during the month

SN	Coun	District	Case No	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal		execution.		Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1		Jaipur Metro-II	CMNC 488/2020	M/s Knight Detective and Security Services Pvt. Ltd. V/s Bank of Baroda	Sh. Lokesh Agrawal Sh. Tej Prakash Sharma	15-12-2020	Nil	07-01-2021	23	Contested	Nil	Nil	Application u/s 9 of Arb. Act
2	Judge, Commercial	Jaipur Metro-II	CMC 114/2020	Binary System V/s Chairman/Managing Director, Rajcomp Infor Services Ltd.	Dr. T.N. Sharma Sh. Yogendra Singh	10-12-2020	Nil	27-01-2021	48	Contested	Nil	Nil	Stay App. In Sec 34 of Arb. Act
3	Court no 1, Jaipur Metro-II	Jaipur Metro-II	CMNC 49/2019	Jaipur Vidyut Vitran Nigam Ltd, V/s Ms. Anamika Conductors	Sh. Sanjay Sharma Sh. Himanshu Agnihotri Sh. Raghvendra Pareek	01-04-2019	Nil	29-01-2021	669	Contested	Nil	Nil	Application u/s 34 of Arb. Act
4		Jaipur Metro-II	CMNC 168/2020	Union Bank of India V/s Rajasthan State	Sh. Sudhanshu Kasliwal Sh. Rajesh Maharishi, AAG	18-02-2020	Nil	29-01-2021	346	Contested	Nil	Nil	Application u/s 9 of Arb. Act

२ ८६ व ८ १५ न्यायाधीश वाणिज्यिक ग्यायालय, क्रम−1 जयपुर

# Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

Form-7

		. 0.	111 /		
S	ummary c	of Commercia	al Cases durin	g the month	
Court	District	Total no. of cases pending on the 1 <sup>st</sup> day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(2)	(3)	(4)	(5)	(6)	(7)
Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur Metro-II	2195	288	39	2444
	(2) Judge, Commercial Court no 1, Jaipur Metro-	Court District  (2) (3)  Judge, Commercial Court no 1, Jaipur Metro-II	Court District Total no. of cases pending on the 1st day of the month  (2) (3) (4)  Judge, Commercial Court no 1, Jaipur Metro-II  Summary of Commercial Total no. of cases pending on the 1st day of the month  (4)  2195	Court District Total no. of cases pending on the 1st day of the month  (2) (3) (4) (5)  Judge, Commercial Court no 1, Jaipur Metro-II  Summary of Commercial Cases durin  Total no. of cases instituted during the month  (5)  288	Court District cases pending on the 1st day of the month cases instituted during the month cases disposed during the month case disposed during the month cases disposed during the month case disposed during the month cases disposed during the month case during the month case disposed during the month case disposed during the month case during the month cas

Page 1

न्यायाधीश वाणिज्यिक म्यायालय, जम-1 जयपुर pre institution mediation

# Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

[See rule 10 (2)]

List of cases received for Pre-Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the lst day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1				Nil		

न्यायाधीश ज्यापालय, क्रम-1 जयपुर Electronic process list

# Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

Form-3

List of cases in which Electronic Service of Process has taken place during the month

				and the Bleetronic Service of Frocess ha	s taken place during the	e month	
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	49)
1	Judge, Commercial Court no 1, Jaipur Metro- 11	Jaipur	Civil Suit 359/2020	M/s Ratan Textile V/s RNA Resources Group Ltd Landmark (Baby Shop Concept)	Sh. Saurabh Sharma	21-10-2020	Nil
1	Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur	CMC 93/2020	M/s Ratan Textile V/s RNA Resources Group Ltd Landmark (Baby Shop Concept)	Sh. Saurabh Sharma	21-10-2020	Nil
1	Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur	Civil Suit 05/2021	Poly Medicure Ltd. V/s Ms. Vinita Malviya & other	Sh. Raunak Bapna	11-01-2021	Nil
1	Judge, Commercial Court no 1, Jaipur Metro-	Jaipur	CMC 03/2021	Poly Medicure Ltd. V/s Ms. Vinita Malviya & other	Sh. Raunak Bapna	11-01-2021	Nil

न्यायाधीश वाणिज्यिक म्यायालय. क्रम-1 जयपुर

# Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021 Form-2

List of cases in which e-Payment of Court fees was made during the month

SN Court		District	District	of cases in which c-i ayment of Court lees was mad	e during the month		
1)	(2)	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
1	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial	Jaipur	02/2021	M/s Radhakishan Yadav AA Clas Contractor V/s State of Raj.	Sh. Sanjog Kamal Sharma	07-01-2021	07-01-2021
2	Court no 1, Jaipur Metro-	Jaipur	07/2021	M/s Suntech Industries V/s Raj. Electronics & Instruments Ltd.	Sh. Dinesh Mishra	07-01-2021	07-01-2021
3		Jaipur	04/2021	M/s Proofex Packagings Pvt. Ltd. V/s M/s BKM Industries Ltd.	Sh. Rajkumar Kasana	08-01-2021	03-01-2021 and 08-01-2021
4		Jaipur	05/2021	Poly Medicure Ltd. V/s Ms. Vinita Malviya and other	Sh. Raunak Bapna	11-01-2021	08-01-2021
5		Jaipur	06/2021	Superintending Engineer (TLPC) RRVPNL V/s M/s Bachan Singh Rajput	Sh. Rajesh Maharshi	12-01-2021	07-01-2021
6		Jaipur	07/2021	State Bank of India V/s M/s Vansh Store	Sh. Rakesh Verma	13-01-2021	12-01-2021
7		Jaipur	08/2021	M/s International Journal House V/s M/s Columbus Overseas LLP	Sh. Bhupendra Singh	13-01-2021	12-01-2021
8		Jaipur	12/2021	Bank of India V/s Bhagwati Handicrafts	Sh. Ratnesh Sharma	19-01-2021	18-01-2021
9		Jaipur	317/2020	Indian Bank V/s M/s IT Impressions	Sh. Ashish Srivastava	31-08-2020	17-03-2020
10		Jaipur	318/2020	Indian Bank V/s M/s AA Construction	Sh. Ashish Srivastava	31-08-2020	17-03-2020
11		Jaipur	13/2021	M/s Kalsana Construction V/s State of Rajasthan & others	Sh. Amit Gupta	20-01-2021	18-01-2021
12		Jaipur	15/2021	Punjab National Bank V/s M/s Balaji Arts	Sh. Arjun Singh Shekhawat	21-01-2021	20-01-2021
13		Jaipur	16/2021	Punjab National Bank V/s M/s Ranthambor Plastic	Sh. Arjun Singh Shekhawat	21-01-2021	20-01-2021

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न्यायाधीश ाजिज्यिक ग्यायालय, क्रम-1 जयपुर

14	Jaipur	19/2021	Canara Bank V/s M/s Raj Motors	Sh. Vikram Pareek	25-01-2021	22-01-2021
15	Jaipur	20/2021	ICICI Bank Ltd. V/s Kanak Biyani	Sh. Rakesh Ajmera	27-01-2021	22-01-2021
16	Jaipur	22/2021	ICICI Bank Ltd. V/s Smt. Sarita and others	Sh. Manoj Kumar	29-01-2021	29-01-2021
17	Jaipur	181/2021	Adarsh Saraswati Mahila Shiksha Avam Gramin Vikas Samiti, Tonk V/s CMHO cum Secretary, Dist. Health Society, NRHM, Sawai Madhopur	Sh. Ramniwas Meena	29-01-2021	29-01-2021
18	Jaipur	182/2021	Kotak Mahindra Bank Ltd. V/s Surendra Singh Rathore	Sh. Divesh Sharma	30-01-2021	29-01-2021

e-court fees

न्यायोधीश वाणिज्यिक म्यायालय, क्रम-1 जयपुर D.N-102

### Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month January, 2021

				3,								
	Format for Statistical data [See Rule 3(1)]											
S.No.		No. of cases (on the 1st day of month of )	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)							
-1	-2	-3	-4	-5	-6	-7						
1	C.C. 2,	766	4	748	22	N/A						

Judge Commercial Court No. 2

### Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month January, 2021

	17101111 Guitadi y, 2021										
	Form 1										
	List of cases e-filed during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing		
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10		
1	C.C.2	Jaipur Metro II, Jaipur				Nil					

Note-Humbly submitted that Form 1 may not be called from this court as Commercial Court No. 1 is the only institutional Court for filing of any new matter. The Commercial Court No 02 to 04 receives the matters on transfer/assignment on the order of Hon'ble High court after certain intervals. Regards!

### Court Name Commercial Court 2, Jaipur Metro II, Jaipur

### Month January, 2021

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil

Note-Humbly submitted that Form 1 may not be called from this court as Commercial Court No. 1 is the only institutional Court for filing of any new matter. The Commercial Court No 02 to 04 receives the matters on transfer/assignment on the order of Hon'ble High court after certain intervals. Regards!

# Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month January, 2021

Form 4 List of total no. of cases randomly allocated during the month										
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases				
						randomly allocated)				
-1	-2	-3	-4	-5	-6	-7 ´				
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil				

# Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month January, 2021

Form 5
List of cases in which Case Management Hearing was held during

Sr.	Court	District	Case No.	or cases in which Case Management Hearing wa			
No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, jaipur	03/2018	AIA Engineering Vs Shri Balaji Indus.	P.S Shukla, Dinesh Kala	22-04-2017	04-02-2021
2	C.C. 2	Jaipur Metro II jaipur	, 10/2019	M/s Yoesh Choudhary Vs State	Rahul kamwar, Ashish Tiwari	17-05-2016	04-02-2021
3	C.C. 2	Jaipur Metro II jaipur	, 23/2018	Valeecha Translonestary vs Union of India	Himanshu Jain, Kuldeep Punia	17-05-2017	19-02-2021
4	C.C. 2	Jaipur Metro II jaipur	, 166/18	M/s Silver Art Vs Mukesh Bajaj	Omprakash Gupta, Vinod Kumar	16-01-2015	23-03-2021
5	C.C. 2	Jaipur Metro II jaipur	, 93/2018	M/s Royal Exports Vs. KLA Inida	Vinod Kumar Jain, S. Bapna	03-05-2017	17-03-2021
6	C.C. 2	Jaipur Metro II jaipur	, 201/18	M/s Manglam Ars Vs. L Meals	Subhash Sharma, Kinshuk Jain	13-05-2015	22-02-2021
7	C.C. 2	Jaipur Metro II jaipur	, 36/2019	M/s Data Sof Vs University of Rajasthan	Rajesh Jain, PS Tomar	01-02-2018	23-03-2021
8	C.C. 2	Jaipur Metro II jaipur	, 08/2018	M/s Jindal Infra Pvt Ltd. Vs Ganesh Roling	Pooran Singh, Deepak Malani	11-10-2017	08-04-2021
9	C.C. 2	Jaipur Metro II jaipur	, 188/2018	M/s Aril Link Internation Vs Florls India	Prakash Naryan, Punit Shrivastav	11-03-2011	23-02-2021

Diom Atmi

#### Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month January, 2021

Form 6
Contested commercial cases disposed during the month

							i ciui cuoce		8					
	Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name		Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/ No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)		days for execution of decree from date of decision	Act Section
-	-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
	1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

# Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month January, 2021

Form 7
Summary of Commercial Cases during the month

Sr. No.	Court			cases instituted	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	Jaipur Metro II,	766	4	22	748

## Court Name Commercial Court 2, Jaipur Metro II, Jaipur

## Month January, 2021

	List of cases received for Pre-Institution Mediation and Settlement during the month										
Sr.	T	Name of			Total	Total	Total				
		Mediation		of applications		number of	number of				
No.		Centre [For	applications	received during	casessettled	non-starter	applications				
		example, DLSA			duringthe	cases during	pending at				
		or Main	the 1st day of		month	the month	the end of				
		Mediation	the month				the month				
		Centre Mumbai]									
	-1	-2	<b>-</b> 3	-4	-5	-6	-7				
	1	Nil									

### Court Name Commercial Court 2, Jaipur Metro II, Jaipur

#### Month January, 2021

	Form 3 List of cases in which Electronic Service of Process has taken place during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process				
-1	-2	-3	-4	-5	-6	-7	-8				
1	C.C. 2	Jaipur Metro II, Jaipur	41/2018	Pioneer Polyfeb ltd vs Ms Sura Ing.	Shri. Manoj Sharma	05-04-2003	15-01-2021				
2	C.C. 2	Jaipur Metro II, Jaipur	61/2020	S.B.I Vs Ms World wide	Shri. Jaywant Jaypuriya	07-11-2019	27-01-2021				
3	C.C. 2	Jaipur Metro II, Jaipur	88/2019	S.B.I Vs Prakash Chand	Shri. Yogendra Sharma	10-04-2019	29-01-2021				
4	C.C. 2	Jaipur Metro II, Jaipur	30/2020	S.B.I Vs Aditi Fashions	Shri. Umraosingh	07-03-2021	29-01-2021				

Note:- In the above cases, the available mobile No. of defendants on the file was checked on "True Caller Application". From True Caller, the E-mail-ids of defendants were obtained and scanned copies of notices/summons have sent on E-mail-ids. Further Where the defendants are available on whats up, a scanned copy of notices/summons have been posted by the office and screen shoot/ print outs have been placed in the files for the proof of such exercise.

#### Statical Data Format

### **SCHEDULE**

### Format for statistical data for the Month of January, 2021

				(See Rule 3)		
SN	Name of the Court	No. of cases pending (on the 1st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro-II	631	5	623	13	N/A

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Judge
Commercial Court Go. 3

Jaipur

# Commercial Court No 3, Jaipur Metro-II

Month January, 2021

### Form-2

# List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
gapation	Commercial Court no 3. Jaipur Metro-	Nil	Nil	Nil	Nil	Nil	Nil

Judge Commercial Countries, 3

#### Electronic process list

# Commercial Court No 3, Jaipur Metro-II

Month January, 2021

### Form-3

List of cases in which Electronic Service of Process has taken place during the month

			2.0	en one service of	1 locess has tak	en place during the	monui
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2) Commercial	(3)	(4)	(5)	(6)	(7)	(8)
1	Court no 3, Jaipur Metro-	Nil	Nil	Nil	Nil	Nil	Nil

Sio privité de Judge Commercial Court No. 3 Jaipur

# Commercial Court No 3, Jaipur Metro-H

Month January, 2021

## Form-4

List of total no. of cases randomly allocated during the month

				2		e die mondi
SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases
(1)	(2)	(3)	(4)	(5)	(6)	randomly allocated)
	Commercial			, - /	(0)	( / )
1	Court no3,					
1	Jaipur Metro-				Nil	THE ALL HER AL
	11					

# Commercial Court No 3, Jaipur Metro-II

Month January, 2021

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- 11				Nil		

Stop 74769)

Judge

Commercial Court No. 3

Jaipur

#### Contested case list

### Commercial Court No 3, Jaipur Metro-II

### Form-6

Contested Commercial Cases disposed during the month of January, 2021

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No	Date of	Days for Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree		Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court no 3, Jaipur Metro-II	Jaipur Metro- II	CMNC 242/18	Best Xerox centre vs Ms Xerox India Ltd	Devidatt Sharma	31-03-2012	Nil	29-01-2021	8 year 9 MANHA 29 days	Contested	Nil	Nil	Sec34 of Arb Act 1996

Judge Commercial Count And

# Commercial Court No 3, Jaipur Metro-II

Month January, 2021

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 <sup>N</sup> day of the month	Total no. of cases instituted during the month		Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro- II	Jaipur Metro-II	631	5	13	623

# Commercial Court No 3, Jaipur Metro-II

Month January, 2021

[See rule 10 (2)]

List of cases received for Pre -Institution Mediation and Settlement during the month
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SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the I <sup>st</sup> day of the month	Total no. of applications	Total no. of cases settled	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1				Nil			

Judge Commercial Conserva-

S-1 Form-1

	Cour	t Name – (	Commerci	al Court n	o. 4, Jaipui	•
		Moi	nth — Janu	iary, 2021		
	9	Fo	rmat for Stati [See Rule			
S.No.	Name of Court	(on the 1st day of month of )	cases instituted (during the	Total cases pending in the court (on the last day of the month as per column 3)	(during the month as per	to decide the case
-1	-2	-3	-4	-5	-6	(7)
1	Commercial Court no. 4, Jaipur	800	0	793	7	_

स्वीधारी वाणिज्यक न्यायालय, क्रम-4 जयपुर

# Med Form-6(2)

					Co	urt Name-	Commer	cial Court	no. 4, Jai	pur					
S.	Name of the	No. of	DI C.			M	onth – Ja	nuary, 202	21						
No	Authority	No. of application received by Authority		oplicant Party	Nature of O	pposite Party	No.	of application	ns slab- wise	as per Schedu	le-II	No. of application disposed off as per Rule 3(4) and 3(6)	mediation	settlement arrived at as per Rule	par
-1	-2	Contract of the Contract of th	Individual	Corporate	Individual	Corporate	I	П	III	IV	v				1
1	-2	-3	-4	-5	-6	-7			-8			-9	-10	-11	-
			-	-	- 4			Printer Officers	100 Cas 20 Lot 2.		_			7 f ( ) ( ) ( )	

्रेड्डिप्ट स्ट्रिट न्वायाधारा वाणिज्यिक न्यायाहाय, क्रा जयपुर

		Co	urt Name	- Commerc	cial Court	No. 4, Jai	pur			
			N	Ionth – Ja	nuary, 202	21				
			List o	For of cases e-filed		month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e	
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	
1	Commercial Court no. 4, Jaipur	Jaipur	Nil							

न्यायाधीश न्यायाधीश वाणिज्यक न्यायालय, क्रम-4 जयपुर

S-2 Form-2

	Cor	urt Name	- Commer	cial Court	no. 4, Jaij	our	
		N	Aonth – Ja	nuary, 202	21		
	List of cases	in which e-l		rm 2 Court fees was	made duri	ng the month	
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur		-		-	

उ<u>ट्टिप्</u> कि न्यायाधीश वाणिवियक न्यायालय, क्रम-4

	Co	urt Name	- Comme	rcial Court	no. 4, Jai	pur							
			Month – January, 2021										
Form	Form 3List of cases in which Electronic Service of Process has taken place during the month												
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process						
-1	-2	-3	-4	-5	-6	-7	-8						
1	Commercial Court no. 4, Jaipur	Jaipur	<b>-</b>	-		_	-						

विश्वित न्यायालय, क्रम-4 जनपुर

	Court N	ame- Con	nmercial	Court no. 4	l, Jaipur							
			– Janua									
Form 4 List of total no. of cases randomly allocated during the month												
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)						
-1	-2	-3	-4	-5	-6	-7						
1	Commercial Court no. 4, Jaipur	Jaipur										

रहिष्ण के निर्मालय, क्रम-4 जावपुर

	C	ourt Name	- Commer	cial Court	no. 4, Jai	pur	
		N	Month – Ja	nuary, 20	21		
	List of cases	in which Cas		rm 5 ent Hearing v	was held dur	ing the mont	h
Sr. No.	Court		The second secon		Advocate	Date of	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	_		-	_

रहित्याचीम वाणिचिक न्यायालय, कम-4

S-2 Form-6

								3-2 FU	//III-0				
				C	ourt Nam	e- Comme	rcial Cour	t no. 4, J	aipur				
						Month – J	anuary, 20	021					
						Fo	orm 6						
					Contested cor	nmercial case	es disposed o	luring the	month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether	Date of Decision		Nature of Disposal (Contested /Settled)	execution of decree		Act Section
	-1 -2	-3	-4	-5	-6	-7	-8	3 -9	-10	-11	-12	-13	-14
1	Commercial Court no. 4, jaipur		-	-	-		-		-		-	-	

च्यायाधीश वाणिज्यिक न्यायालय, प्राम-क जायपुर

	Court I	Name- Cor	nmercial (	Court no. 4	1, Jaipur	
			n – Januar			
			Form 7			
	Sumn	nary of Com	mercial Case	s during the	month	
Sr. No.	Court	District	Total number of cases pending on	Total number of cases instituted during the	Total number of cases disposed during the	Total number of cases pending at the end of the month
	-1 -2	-3	-4	-5	-6	-7
	1 Commercial Court no. 4, Jaipur	Jaipur	800	0	7	793

न्यायाधीश न्यायाधीश वाणिज्यिक न्यायालय, क्रम-4 जयपुर

Med Form-6(1)

Court Name- Commercial Court no. 4, Jaipur											
Month – January, 2021											
List	of cases received				ment during t	he month					
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbail	Total number of applications pending on	Total number of applications received during the	Total number of case settled	Total number of non-starter cases during the month	Total number of applications					
1	-1 -2	-3	-4	-5	-6						
1		-									

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-4 जवपुर

			SCHEDULE			
	FORM	MAT FOR STATISTIC	CAL DATA FOR TH	E MONTH JANUAF	R 2021	
			(SEE RULE 3)			_
	NAME OF COURT	NO. OF PENDING (ON THE 1 <sup>st</sup> DAY OF MONTH)	NO. OF NEW CASES INSTITUTED DURING THE MONTH	NO. OF CASES DISPOSED DURING THE MONTH	TOTAL CASES PENDING IN THE COURT (ON THE LAST DAY OF THE MONTH	AVERAGE NO. OF DAYS TAKEN TO DECIDE THE CASE
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	1455	67	28	1494	00

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वाणिज्यिक न्यायालय अजमर

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### MONTH JANUARY 2021

#### FORM 2

# LIST OF CASES IN WHICH E-PAYMENTS OF COURT FEES WAS MADE DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
1	COMMERCIAL COURT AJMER	AJMER	05/2021	PRATIBHA INDUSTRIES/STATE OF RAJASTHAN	DEEPAK AGARWAL	13-01-2021	13-01-2021
2	COMMERCIAL COURT AJMER	AJMER	09/2021	STATE BANK OF INDIA/ MANISHA TEXTILES	AJAY NAHAR	22-01-2021	22-01-2021
3	COMMERCIAL COURT AJMER		10/2021	STATE BANK OF INDIA/CHARBHUJA SYNTHETICS	AJAY NAHAR	22-01-2021	22-01-2021
4	COMMERCIAL COURT AJMER		11/2021	STATE BANK OF INDIA/ PARV PARIDHAN	AJAY NAHAR	22-01-2021	22-01-2021

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वाणिज्यिक न्यायालय अजम

				MONTH JANUA	RY 2021		
				FORM 3	3		
	LIST OF CA	ASES IN WHIC	CH ELECTRON	C SERVICE OF PR	OCESS HAS TAK	EN PLACE DURING	G THE MONTH
S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL

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वाणिज्यिक न्यायालय अजमर

	LIST OF TOT		S RANDOMLY ALLO		HE MONTH	
			FORM-4			
S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COURN (NO OF CASES RANDOMLY ALLOCATED
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिज्यिक न्यायालय अजमर

				MONTH JANUA	ARY 2021		
				FORM S			
	LIS	T OF CASES II	N WHICH CASI	E MANAGEMENT I	HEARING WAS H	IELD DURING THE MO	ONTH
S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
1	2	3	4	5	6	7	8
•	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिज्यिक न्यायालय अजमर

#### COMMERCIAL COURT AJMER MONTH JANUARY 2021 FORM 6

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JANUARY 202

S N O.	COURT	DISTRICT	CASE NO.	PETITIONER V/S RESPONDENT	ADVOCATE	DATE OF REGISTRATI ON	WHETHER URGENT RELIEF WAS SOUGHT AND PRE INSTITUTION MEDIATION DID NOT TAKE PLACE YES/NO	DATE OF DECISION	DAYS FOR DISPOSAL	NATURE OF DISPOSAL (CONTESTED/ SETTLED)	DATE OF EXECUTIO N OF DECREE	NO. OF DAYS FOR EXECUTION OF DECREE FROM DATE OF DECISION	ACT SECTION
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	COMMERCIAL COURT AJMER	AJMER	163/2018	UNION BANK OF INDIA/SAJAN SINGH	SUNIL VIJAY/ RAJU LODHIKA	15-11-2018	NO	18-01-2021	793	CONTESTED	-	-	ORDER 7 RULE 1 CPC
2	COMMERCIAL COURT AJMER	AJMER	247/2018	MANJU SOGANI/OM JI DAWAIWALA	NIRMALCH AND MEHTA/ BABULAL JAIN	02-11-2018	NO	19-01-2021	805	CONTESTED			ORDER 7 RULE 1 CPC
3	COMMERCIAL COURT AJMER	AJMER	147/2018	TRIMURTI CONSTRUCTIO N/BHARAT SANGH	MANMEET KAPOOR/ VIJAY MEHTA	02-11-2018	NO	30-01-2021	816	CONTESTED	The second secon		ORDER 7 RULE 1 CPC

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वाणिज्यिक न्यायालय अजमर

Tor-vines-state the province of			FORM -7			
	SUMMAR	Y OF COMMERCI	IAL CASES DURING T	HE MONTH DECE	MBER 2020	
			JANUARY- 2021			
S.NO.	COURT	DISTRICT	NO. OF PENDING (ON THE 1st DAY OF MONTH)	TOTAL NO. OF CASES INSTITUTED DURING THE MONTH	TOTAL NO. OF CASES DISPOSED DURING THE MONTH	TOTAL NO . CASES PENDING AT THE END OF THE MONTH
I	2	3	4	5	6	7
	COMMERCIAL COURT AJMER	AJMER	1455	67	28	1494

न्यायाधीरा वानिच्याः स्थायस्य अजनर

			SEE RULE 10(2)			
	LIST OF CASES RECEIVE	ED FOR PRE-INSTI	TUTION MEDIATIO	N AND SETTLEME	NT DURING THE M	ONTH
			JANUARY- 2021			
S.NO.	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	TOTAL NO. OF APPLICATIONS PENDING ON 1st DAY ON THE MONTH	TOTAL NO. OF APPLICATIONS RECEIVED DURING THE MONTH	TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	TOTAL NO. OF APPLICATIONS PENDING AT THE END OF THE MONT
1	2	3	4	5	6	7
1	NIL	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिज्यिक न्यायालय अजमर

### Month - JANUARY 2021

Format	for Statistical	data	
	-		

S.No.	Name of Court	No of second at a second	[See Rule 3	3(1)]		
	Name of Court	No. of cases (on the 1st day of month of )	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2 COMMERCIAL COURT	3	4	5	4	7
	COMMERCIAL COURT	2246	409	2604	51	0

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जोधपुर

Sheet2

#### COMMERCIAL COURT JODHPUR METRO, JODHPUR Month - JANUARY 2021 Form 1 List of cases e-filed during the month Sr. Court District Case No. Petitioner Name Vs. Respondent Name Advocate Advocate Date of Date of e-Advocate Vo. Mobile E-mail Id Registratio filing Number 8 10 6 Commercial Court Jodhpur ----NII.------

न्यायाधीश वाणिज्यिक न्यायालय जोधपुर

#### Month - JANUARY 2021

	Form 2
List of cases in which e-Payment	of Court fees was made during the month

Sr. No.	Court 2	District	Case No.	Petitioner Name Vs Respondent Name	Advocate 6	Date of Registration	Date of e- payment of Court Fees 8
1	Commercial court	Jodhpur				100	

न्यायादीश वाणिज्यिक न्यायालय जोधपुर

#### Month - JANUARY 2021

#### FORM 3

List of cases in which Electronic Service of Process has taken place during	g the month
---	-------------

			1	ice of Frocess has taken p	place during the mon	th	
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	2 Commercial Court	3	4	5	6	7	8
	Commercial Court	Jodhpur			NIL		De l

न्यायाधीश वाणिजियक न्यायालय जोधपुर

### Month - JANUARY 2021

Form 4
List of total no. of cases randomly allocated during the month

			,	ted during the mon		
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2 Commercial Court	3 Jodhpur	4 Commercial court Jodhpur	5	6	7

न्यायाधीश वाणिज्यक न्यायालय जोधपुर

#### Month - JANUARY 2021

Form 5
List of cases in which Case Management Hearing was held during the month

0	1		in which case is	ranagement Hearing was no	eld during the month		
No.	Court	District	Case	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management
1	2	3	4	5			Hearing
1	Commercial		7	3	6		8
1	Commercial court	Jodhpur					Ne-

क्यायाःशिश वाणिज्यिक न्यायालय जोधपुर

# COMMERCIAL COURT JODHPUR METRO, JODHPUR Month – JANUARY 2021

#### Form 6

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	mercial cases  Date of Registration	Whether	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	The state of the s		Act Section
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Commercial court	Jodhpur	171/2018	M/S Shri Swastik Gum / BNK Corporation	Sh Devilal Vyas	14-09-2017	No	28-01-2021	1095	Contested		1	Recovery Suit

न्यायाणाश वाणिष्यिक न्यायालय जोधपुर

#### Month - JANUARY 2021

Sr.

No.

Court

Commercial Court

District

Jodhpur

Form 7

S	ummary of Commercial Ca	ises during the month		
		i di cuses		Total number of cases pending
	pending on the 1st day of	instituted during the	disposed during the	at the end of the month

the month month month 6 2246 409 51

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2604

#### Month - JANUARY 2021

List of cases received for Pre-Institution Mediation and Settlement during the month

	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month		Total number of casessettled duringthe month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
1	2	3	4	5	6	7
1				-		1 1

#### S-1 Form-1

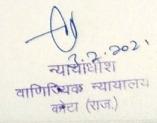
### Court Name COMMERCIAL COURT KOTA

### **Month JANUARY 2021**

Format for Statistical data [See Rule 3(1)]

		[Be	e reare s(1)]			
S.No.	Name of Court	(on the 1st day of month of)	cases instituted (during the	Total cases pending in the court (on the last day of the month as per column 3)	(during the month as per	Days taken to decide the case
1	2	3	4	5	6	(7)
1	COMMERCIAL COURT KOTA	984	16	996	4	N/A

Page 1



### Court Name COMMERCIAL COURT KOTA

P

# Form 1 List of cases e-filed during the month

			List of case	5 c-inca aurin	g the month			A CONTRACTOR OF THE PARTY OF TH	
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	COMMERCIAL COURT KOTA	КОТА	NIL	NIL	NIL	NIL	NIL	NIL	NIL

०३.२.२°२। न्यायाधीश वाणिष्यिक न्यायालय

# Court Name COMMERCIAL COURT KOTA Month JANUARY 2021

		A.V.	AUTHER UZKI	OTTALL BUT			
	List of cases	in which e-l		rm 2 Court fees was	made durii	ng the month	
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	КОТА	NIL	NIL	NIL	NIL	NIL

भूगायाधीश वाणिज्यक न्यायालय कोटा (राज.)

# Court Name COMMERCIAL COURT KOTA Month JANUARY 2021

For	m 3List of cases in	which Flect	tronic Sorvic	e of Process h	as taken nla	ce during the	month
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
						-7	-8
-1	-2	-3	-4	-5	-6	-1	-0
1	COMMERCIAL COURT KOTA	КОТА	NIL	NIL	NIL	NIL	NIL
2							

Page 1

् ३.२.२०२। न्यायाधीश वाणिष्यक न्यायालय कोटा (राज.)

# Court Name COMMERCIAL COURT KOTA Month JANUARY 2021

	List of total n	o. of cases r	Form 4 randomly all	located durin	g the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	(No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL
2						

Page 1

कोटा (राज.)

# Court Name COMMERCIAL COURT KOTA Month JANUARY 2021

	Form 5	
List of cases in which	Case Management Hearing was held	during the month

-1 -2 -3 -4 -5 -6 -7 -7 -1 COMMERCIAL KOTA NIL NIL NIL NIL	Sr. No.	Court		Case No.	Petitioner Name Vs. Respondent Name	710,0000	A CONTRACTOR OF THE CONTRACTOR	Date of case management Hearing
		-2	-3	-4	-5	-6	,	7 -8
1 COURT KOTA KOTA	1	COMMERCIAL	КОТА		NIL	NIL	NIL	NIL

Page 1

1					Court Name	Month JA	NUARY 2	021	HA				
ĺ.							form 6						
Г.	Court	District	Case	n	Contested co	ommercial ca	ses disposed	during the m	onth				
lo.			No.	Petitioner Name Vs Respondent Name	Advocate	Date of	Whether	Date of	Days for disposal	Disposal (Contested /Settled)	Date of execution of decree	days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5		-7	-8	-9	-10	-1	1 -1	2 -13	-
1	COMMERCIAL COURT KOTA	кота	31/18	HEMRAJ VS MRS SHUBHAM TRADING	VK RATHORE AND NARPAT SINGH	17-03-2015	-	02-01-2021	2108	CONTEST	Е _	-	ORDER RULE 1 CPC

3.2.2021 न्यायाधीश वाणिष्यिक न्यायालय कोटा (राज.)

# Court Name COMMERCIAL COURT KOTA Month JANUARY 2021

			Form 7			
Sr. No.	Court		number of cases pending on	Total number of cases instituted during the	Total number of cases disposed during the	Total number of cases pending at the end of the month
-	1 -2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	КОТА	984	16	4	996

Page 1

न्धार्याधीश वाणिष्यिक न्यायालय कोटा (राज.)

# Court Name COMMERCIAL COURT KOTA Month JANUARY 2021

	Centre [For example, DLSA or Main Mediation	number of applications pending on	number of applications received during the	number of	number of non-starter cases during	number of applications
-1	-2	-3	-4	1 -:	5 -0	6 -
1	COMMERCIAL COURT KOTA	NIL	NIL	NIL	NIL	NIL

Page 1

3.2.2071 न्यायाधीश वाणिजिक न्यायालय कोटा (राज.)

#### Statical Data Format

### COMMERCIAL COURT, UDAIPUR (RAJ.)

### **SCHEDULE**

### Format for statistical data for the Month of JAN.2021

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 <sup>st</sup> day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)		Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court Udaipur	883	83	960	6	Approximately 699 Days

Judge

Commercial Court,

Udaipur

Month Jan.2021

Form-2

### List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court Udaipur	Udaipur	CIS No. 1/2021 Civil Suit	CANARA BANK Vs M/S AJAY ICE CUBE CENTRE	Shri Yashwant Arora	16.01.2021	16.01.2021 deface date 18.01.2021
2	Commercial Court Udaipur	Udaipur	CIS No. 3/2021 Civil Suit	CANARA BANK (SYNDICATE BANK) Vs M/S SIDDHI ENTERPRISES	Shri Yashwant Arora	18.01.2021	05.01.2021 deface Date 19.01.2021
3	Commercial Court Udaipur	Udaipur	CIS No. 7/2021 Civil Suit	PUNJAB AND SINDH BANK Vs M/S ASHENET SIDDQI ZARI WORKS	Shri Yashwant Arora	22.01.2021	21.01.2021 deface Date 22.01.2021

Judge Commercial Court, Udaipur

### Month Jan 2021

### Form-3

### List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	Nil				

Yudge Commercial Court, Udaipur

Month JAN 2021

### Form-4

### List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court , Udaipur	Udaipur	Commercial Court	-	-	-

Judge Commercial Court Udaipur

Month Jan.-2021

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	CIS No.16/2019 Civil Suit	NILESH MAHESHWARI VS SANJAY PANWAR	SH. SATYANARAYAN GUPTA VS. SH. DHARMENDRA GEHLOT	31.05.2018	08.01.2021
2	Commercial Court, Udaipur	Udaipur	CIS No.90/2018 Civil Suit	BRIJ MOHAN AND SONS VS. PRAVEEN MALLARA	SH. SATYANARAYAN GUPTA VS. SH. GAJENDRA SALVI	12.01.2018	08.01.2021
3	Commercial Court, Udaipur	Udaipur	CIS No. 31/2019 Civil Suit	STATE BANK OF INDIA Vs ABDUL JAVED	SH. SATYANARAYAN GUPTA VS. SH. SURESH PURI	10.05.2019	16.01.2021
4	Commercial Court, Udaipur	Udaipur	CIS No. 41/2019 Civil Suit	MS. SHIV ENGINEERING VS. NAGAR PARISHAD	SH. SUSHIL KOTHARI VS. SH. ASHOK SINGHVI	02.02.2018	22.01.2021
5	Commercial Court, Udaipur	Udaipur	CIS No. 127/2018 Civil Suit	KHINCHA INDUSTRIES VS RSMM	SH. HARSH KUMAR MEHTA VS. SH. SANJAY SONI	13.09.2012	22.01.2021
6	Commercial Court, Udaipur	Udaipur	CIS No. 99/2018 Civil Suit	SBI VS SHIV SINGH	SH. PRAVEEN KHANDELWAL VS MANOJ AGRAWAL	18.09.2010	29.01.2021

Judge Commercial Court, Udaipur

#### Contested case list

# **Commercial Court Udaipur**

Month JAN 2021

Form-6

Contested Commercial Cases disposed during the month of JAN 2021

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No		Days for Disposal	Nature of Disposal (Contested/Se ttled)	Date of executio n of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court	Udaipur	CIS No. Civil Misc. Non Connected (38) 1/2019	HDFC BANK Vs DHANRAJ DANGI	SH. KAPIL SHRIMALI VS. EX-PARTE	04.01.2019	No	29.01.2021	756 Days	Contested		-	Arbitration & Conciliation. Act Sec. 9
2	Commercial Court	Udaipur	CIS No. Civil Suit 116/2018	D.B.CORP. LIMITED Vs BRAJESH CONSTRUCTION	SH. BHARAT JOSHI VS. EXPARTE	02.04.2016	No	30.01.2021	1764 Days	Contested	-	-	Money Suit (O.7 CPC)

Judge Commercial Court Udaipur

Month JAN 2021

Form-7

		(	Summary of Comm	nercial Cases during	the month	
SN	Court	District	Total no. of cases pending on the 1 <sup>st</sup> day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court, Udaipur	Udaipur	883	83	6	960

Judge Commercial Court,

Udaipur

Month JAN 2021

[See rule 10 (2)]

List of cases received for Pre -Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of	Total no. of applications received during the month	Total no. of cases	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ADR Centre, Udaipur	10	20	Nil	13	17

नोट :- इस न्यायालय से संबंधित Pre- Institution Mediation and Settlement की प्रक्रिया ADR Centre, Udaipur के माध्यम से करवाई जाती है। इस न्यायालय से संबंधित मीडिएशन प्रकरणों की सूचना उक्तानुसार ADR Centre, Udaipur द्वारा दी गई है।

Commercial Court
Udaipur